

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.305

IA-1043/2023 IA-3398/2021 IA-3651/2021
in
IB-2380(ND)/2019

IN THE MATTER OF:

M/s. Affle (India) Ltd.

.... APPLICANT/PETITIONER

Vs.

M/s. AD Victoriam Ventures Pvt.Ltd.

.... RESPONDENT

SECTION

U/s 9 IBC Code 2016

Order delivered on 26.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Respondent :

Mr. Abhishek Anand, Mr. Mohak Sharma, Mr. Sajal Jain, Ms. Supriyo Banerjee for the Respondent in I.A. No. 3651/2021

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 25.05.2023.

Sd/-
(Court Officer)